

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati the 20<sup>th</sup> of February, 2025

**NO. HC.VII-11/2024/1155/A #####** The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officer of the State of Nagaland to attend the one day e-Committee Special Drive Training and Outreach Programme (**ECT\_14\_2024**) on the topic "**Cyber Laws & Appreciation & Handling of Digital Evidence**" scheduled to be held on **22.02.2025** at the Tripura Judicial Academy, Narsingarh, Agartala instead of Smti. Khrievono Seletsu, Civil Judge (Jr. Div.)-cum-JMFC, Dimapur, who is exempted from attending the said programme.

Name of the Judicial Officer	Contact No.	Email.Id.
<b>Smti Cheliam Khamniungan</b> Civil Judge (Jr.Div.)-cum-JMFC, Zunheboto	8974849904	c.kham10@gmail.com

By Order,  
**Sd/- Raktim Duarah**  
**REGISTRAR GENERAL**

**Memo HC.VII-11/2024/1156/A, Dated: 20.02.2025**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The Registrar General I/C, High Court of Tripura, Agartala.  
[Email.Id.highcourt.agt@indiancourts.nic.in.](mailto:Email.Id.highcourt.agt@indiancourts.nic.in)
3. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
4. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.

***[The Judicial Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) she will be entitled to T.A. & D.A. as admissible under the Rules]***

5. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

7. The Registrar, Gauhati High Court, Kohima Bench, Kohima

***(He is requested to inform the concerned officers of his State about this notification) .***

8. Smti. Surabhi Shekhar, Officer on Special Duty, Tripura Judicial Academy.

**Email.Id. [tja-agt@tripura.gov.in](mailto:tja-agt@tripura.gov.in), Ph. No. 8700798432 .**

9. The nominated Officer.

***(The nominated Officer is directed to contact the Officer on Special Duty, Tripura Judicial Academy regarding any queries related to the training programme) .***

10. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).***

11. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

**(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)**

  
**REGISTRAR GENERAL**

## PROGRAMME SCHEDULE

**“Refresher Training Programme on Cyber Laws & Appreciation & Handling of Digital Evidence (ECT\_14\_2024)”**

**Organised by  
Tripura Judicial Academy**

**22<sup>nd</sup> February, 2025 (4<sup>th</sup> Saturday)**

<b>Time Schedule</b>	<b>Inaugural and Introductory Address</b>
09:30 am – 10:00 am	<b>Reporting and Registration</b>
10:00 am – 10:30 am	<b>Inaugural Session</b>
10:30 am – 11:00 am	<b>High Tea</b>
11:00 am – 12:15 pm	<p style="text-align: center;"><b>Technical Session 1</b></p> <p><b>Breaking Down Cybercrime: Legal Pathways in India</b></p> <ul style="list-style-type: none"><li>• Introduction to Cyber Crime</li><li>• Changing Dimensions of Cyber Crimes</li><li>• Exploring Cyber Offences: Indian Laws and Their Application</li><li>• Liabilities of Intermediaries</li></ul> <p><b>Resource Person: Sri Nisheeth Dixit, Advocate, Supreme Court of India.</b></p>
12:15 pm – 12:30 pm	<b>Tea Break</b>
12:30 pm – 01:45 pm	<p style="text-align: center;"><b>Technical Session 2</b></p> <p><b>Cyber Forensics and Justice: Turning Digital Clues into Legal Verdicts</b></p> <ul style="list-style-type: none"><li>• Handling Digital Evidence – Tools, Techniques and Legal Challenges</li><li>• Appreciation of Digital Evidence</li></ul> <p><b>Resource Person: Sri Nisheeth Dixit, Advocate, Supreme Court of India.</b></p>
01:45 pm – 02:00 pm	<b>Interactive Session</b>
02:00 pm – 02:45 pm	<b>Lunch Break</b>
02:45 pm – 04:00 pm	<p style="text-align: center;"><b>Technical Session 3</b></p> <p><b>Protecting the Bench: Cyber Hygiene for Judicial Officers</b></p> <ul style="list-style-type: none"><li>• Understanding Cyber Hygiene</li><li>• Common Cyber Threats in Judicial Work</li><li>• Best Practices for Digital Security</li></ul> <p>Followed by Interactive Session</p> <p><b>Resource Person: Dr. Anil Rachamalla, Cyber Expert.</b></p>
<b>End of the Programme, followed by Tea.</b>	